

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IDEB PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 08-11-2019; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Velayudham Jayavel; Last 5 digit of registration number: 11663

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	17014882090	4	17014882090				Annexure 3
4	Unsecured financial creditors	3	310488634				310488634		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	48	62573487	2	15744	20542731	42015012		Annexure 6
7	Operational creditors (Government Dues)	2	5889769				2151260	3738509	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	2023414888	2	151050612	1730366262	141998014		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	2029001655			2029001655			Annexure 9
Total		66	21446250523	8	17165948446	3779910648	496652920	3738509	